- 446.5 grams and 496.6 grams respectively per day.
- (b) It may not be appropriate to compare the foodgrains consumption in India with those of advanced countries, as the food habits differ from country to country, food baskets also very among countrie.

12,00 Noon

(The Deputy Chairman in the Chair)

PAPERS LAID ON THE TABLE

Report of the Committee of Parliament regarding Scale of pay and connected matters in respect of the Secretaries-General of the Rajya Sabha and Lok Sabha)

SECRETARY-GENERAL: Madam, I lay on the Table a copy (in English) of the Report of the Committee of Parliament appointed to report on the pending matter of the scale of pay and connected matters in respect of the Secretaries-General of the Rajya Sabha and Lok Sabha. [Placed in Library. See No. LT-1021/90].

- I. Notification published the National Capital Region Planning Board Contributory Provident Fund Regulations, 1990.
- II. Notification publishing the Delhi.-Rent Control, (Amendment) Rules, 1990.

THE MINISTER OF URBAN DEVELOPMENT SHRI MURA-SOLI MARAN): Madam, I lay on the Table a copy each (in English and Hindi) of the Ministry of Urban Development—

I. Notification No. C-11031/1/88-NCRPB dated the 14th April, 1990 publishing the National Capital Region Planning Board Contributory Provident Fund Regulations, 1990, under section 38 of the National Capital Region Planning Board Act, 1985. [Placed in Library. See No. LT-990/90].

- II. Notification G.S.R. No. 473 (E) dated the 8th May, 1990, publishing the Delhi Rent Control (Amendment) Rules, 1990 under sub-section (3) of section 56 of the Delhi Rent Control Act, 1958. [Placed in Library. See No. LT-973/90].
- I. Notification publishing the Employees State Insurance (Control) Amendment Rules, 1990.
- II. Notifications publishing the Employees Provident Funds (Second Amendment) Scheme, 1990.

SHRI MURASOLI MARAN: Madam, on behalf of SHRI RAM VILAS PASWAN I lay on the Table a copy each (in English and Hindi) of the Ministry of Labour—

- I. Notification G.S.R. No. 199 dated the 31st March, 1990, publishing the Employees' State Insurance (Central) Amendment Rules, 1990 under sub-section (4) of section 95 of the Employees' State Insurance Act, 1948. [Placed in Library, See No. LT- 972/90].
- II. Notification G.S.R. No. 221 dated the 7th April, 1990, publishing the Employees' Provident Funds (Second Amendment) Scheme, 1990, under section 6D of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952. [Placed in Library. See No. LT- 971/90].
- I. Report and Accounts (1988-89) of the National Seeds Corporation Limited, New Delhi and related papers.
- II. Report and Accounts for the period ending 30-6-1987 of the Karnataka Dairy Development Corporation Limited, Bangalore and related papers.

ग्रिष यंत्रालय में कृषि श्रीर सहकारिता विभाग में राज्य मंत्री है (श्री नितिश कुभार): महोदय मैं निम्नलिखित पत्न सभा पटल पर रखता हूं:

1. (1) कंपनी अधिनियम, 1956

[25 MAY 1990]

की धारा 619म की उपधारा (1) के अधान निम्नलिखित पत्नों की एक-एक प्रति (अंग्रेजं तथा हिन्दों में) :--

- (i) (क) 1988-89 के वर्ष के लिए राष्ट्रीय बीज निगम लिमिटेड. नई श्वरलों का छःबीसवां वाधिक प्रतिवेदन भौर लेखे. लेखाओं पर लेखापरीक्षकों के प्रतिवेदन प्रोर उस पर भारत नियंत्रक महालेखापरीक्षक की टिप्पणियों यहित ।
- (ख) निगम के कार्यकरण की मरकार द्वारा समीक्षा ।

[Place in Library. See No. LT. 994/90 for (a) and (b)]

- (11) (क) 30 जून, 1987 मराप्त होने वार्ला स्ववधि के लिए कर्णाटक डेगरी डेवलेपमेन्ट कारपोरेशन लिमिटेड, बंगलीर का नेहरवां वार्षिक प्रतिबंदन ग्रीर लेखे. लेखाग्रीं का लेखा परीक्षकों के प्रतिवेदन ग्रौर उन भारत के नियंत्रक महालेखापरीक्षक टिप्पणियों सहित ।
- (ख) उपरोक्त प्रतिवंदन को स्वीकार करते हुए सरकार उत्तरः विवरण ।
- 2 **उत्पर** 1 (i) (क) ओर (ii) (क) में उल्लिखित पत्न को सभापटल पर रखने में हुए बिलम्ब के कारणों की दर्शानि ब्राले विवरण (अंग्रेजी तथा हिन्दी में)।

[Placed in Library. See No. LT 995/90 for (a) and (b) and 2]

Report and Accounts (1988-89) of the National Dairy Development Board, and related papers.

कृषि मंत्रालय में ्रिष ग्रौर सहकारिता विभाग में राज्य मंत्री (श्री नितिश कुमार):

महोदय, में निम्नलिखित पत्नों की एक-एक प्रति (ग्रंग्रेजी तथा हिन्दी में) भी सभा पटल पर रखता हं:

- (i) 1988-89 के वर्ष के लिए राष्ट्रीय डेयरी विकास वोर्ड, आनस्ट का वार्षिक प्रतिवेदन ग्रौर लेखे. लेखाग्रों पर लेखा परीक्षकों क प्रतिवेदन सहित ।
- (i1) प्रतिवेदन को स्वोकार करते हर मरकार द्वारा विवरण ।
- (iii) ऊपर (i) में उल्लिखित पन्नों को सभा पटल पर रखने में हए विलम्ब के कारणों को दशनि वाला विवरण।

[Place in Library. See No. LT-998/90]

- Report and Accounts (1988-89) of the Food Corporation of India, New Delhi and related papers.
- Administrative Report and Accounts (July 1987 to March, 1989) of the Super Bazar, thc Cooperative Store Limited, New Delhi and related papers.

खाद्य ग्रौर नागरिक पूर्ति मंद्रालय मे राज्य मंत्री (श्री राम पूजन पटेल) : महोदयः मै निम्नलिखित पत्न सभा पटल पर रखना हं

- निगम ऋधिनियम, . (1) ভাৱ 196 ! की धारा 35(2) के अर्धीन निम्नलिखित पत्नों की एक-एक (अंग्रेजी तथा झिदी मे) :--
- 1988-89 के वर्ष के लिए भारताय खाद्य निगम, नई दिल्ली का पच्ची**सबा** बाधिक प्रतिबंदन स्रोर लेखे. लेखाओं पर लेखा-परीक्षक के प्रतिवेदन महित ।
- (11) निगम के कार्यकरण की सरकार हारा समीक्षा ।